

**IN THE HIGH COURT OF BOMBAY AT GOA**  
**LD-VC-CW-283-2020**

Bodgeshwar Shetkari Sangh  
and others ... Petitioners

***Versus***

Chief Town Planner (Planning) & Ors. ... Respondents

Ms. Norma Alvares and Ms. Anamika Gode, Advocates for the petitioners.

Mr. D. Pangam, Advocate General along with Ms. Maria Correia, Additional Government Advocate for Respondents No.2 and 4.

Coram:- M.S. SONAK &  
SMT. M. S. JAWALKAR, JJ.

Date:- 16<sup>th</sup> December, 2020

**P.C.**

Stand over to 11.01.2021. In view of the difficulties expressed by the learned Advocate General the time for filing affidavit is further extended upto 05.01.2021. Copy to be furnished to the learned counsel for the petitioners in advance.

2. Stand over to 11.01.2021.

***SMT. M. S. JAWALKAR, J.***

***M. S. SONAK, J.***